

2023
HIGH COURT, APPELLATE SIDE
CALCUTTA
NOTIFICATION

No. 472-R (JS)

Dated, Calcutta, 24th January, 2023

In terms of Notification No. 471-R (JS) dated 24.01.2023, this is for information of all concerned that the following 102 (one hundred and two) Officers of the West Bengal Judicial Service belonging to the substantive post of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate, now posted as mentioned against each of their names in the following table, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the 34 (thirty four) vacancies in Fast Track Courts.

Sl. No.	NAME OF THE OFFICER	PRESENT POSTING
1.	Shri Hidayatullah Bhutia	Civil Judge (Senior Division), Ranaghat, Nadia
2.	Shri Tito Rob	Civil Judge (Senior Division), Jhargram
3.	Shri Sambhu Sarkar	Civil Judge (Senior Division), Sealdah, South 24-Parganas
4.	Shri Sabyasachi Chatteraj	Law Officer, Directorate of Drug Control, Govt. of W.B., on deputation
5.	Shri Sudip Bhattacharya	Additional Chief Judicial Magistrate, Serampore, Hooghly
6.	Shri Sanjay Chowdhury	Chief Judicial Magistrate, Krishnagar, Nadia
7.	Shri Ratan Kumar Gupta	Chief Judicial Magistrate, Cooch Behar
8.	Shri Sumit Adhikari	Chief Judicial Magistrate, Jhargram
9.	Shri Sadhan Mondal	Civil Judge (Senior Division), Chanchal, Malda
10.	Shri Suresh Singh	Deputy A.G.O.T., Govt. of W.B., on deputation
11.	Shri Tarun Kumar Mondal	Chief Judicial Magistrate, Asansol, Paschim Bardhaman
12.	Shri Prasun Ghosh	Chief Judicial Magistrate, <i>Howrah</i> <i>U.O.T. as Chief Judicial Magistrate, Raiganj, Uttar Dinajpur</i>
13.	Shri Nirupam Kar	Chief Judicial Magistrate, Raiganj, Uttar Dinajpur <i>U.O.T. as Chief Judicial Magistrate, Howrah</i>
14.	Smt. Arpita Ghosh	Secretary, DLSA, Malda
15.	Karim Ur Reza	Civil Judge (Senior Division), Basirhat, North 24-Parganas
16.	Shri Indranil Chatterjee	Civil Judge (Senior Division), Addl. Court, Sadar, Bankura
17.	Smt. Rina Talukdar	Chief Judicial Magistrate, Sadar, Purulia
18.	Sri Biswanath Pramanik	Civil Judge (Senior Division), Katwa, Purba Bardhaman
19.	Smt. Shrutirupa Ghosh (Majee)	Chief Judicial Magistrate, Tamluk, Purba Medinipur
20.	Sri Hindol Roy	Civil Judge (Senior Division), 1 st Court, Paschim Medinipur
21.	Sri Sujit Kumar Bandyopadhyay	Civil Judge (Senior Division), 2 nd Court, Malda Sadar
22.	Sri Saibal Dutta	Chief Judicial Magistrate, Jalpaiguri
23.	Smt. Krishnanjana Ray	Civil Judge (Senior Division), Sadar, Purba Bardhaman
24.	Sri Arnab Dutta	Additional Chief Judicial Magistrate, Kakdwip, South 24-Parganas

25.	Sri Alokesh Das	Chief Judicial Magistrate, Berhampore, Murshidabad
26.	Sri Aniruddha Saha	Additional Chief Metropolitan Magistrate, 2 nd Court, Calcutta U.O.T. as Registrar, City Sessions Court, Calcutta
27.	Sri Sujoy Kumar Sarkar	<i>Secretary, DLSA, Darjeeling</i> U.O.T. as Additional Chief Judicial Magistrate, Raghunathpur, Purulia
28.	Smt. Suparna Chaudhury	Civil Judge (Senior Division), 1 st Court, Rampurhat, Birbhum
29.	Smt. Aditi Ghosh	Additional Chief Judicial Magistrate, Dantan, Paschim Medinipur U.O.T. as Secretary, DLSA, Murshidabad
30.	Smt. Hemantika Sundas	Civil Judge (Senior Division), Raiganj, Uttar Dinajpur
31.	Smt. Jayati Saha	Registrar, District Judge's Court, Howrah Sadar
32.	Smt. Asmita Samajder	Civil Judge (Senior Division), 9 th Court, Alipore, South 24- Parganas
33.	Sri Sutirtha Banerjee	Chief Judicial Magistrate, Alipore, South 24-Parganas
34.	Sri Jagojyoti Bhattachjee	Chief Judicial Magistrate, Bankura
35.	Sri Debajyoti Mukherjee	Additional Chief Judicial Magistrate, Kalna, Purba Bardhaman
36.	Sri Dhiman Barman	Civil Judge (Senior Division), 2 nd Court, Sadar, Howrah
37.	Sri Megh Dorji Moktan	Civil Judge (Senior Division), 5 th Court, Alipore, South 24- Parganas
38.	Sri Susangeet Kumar Das	Civil Judge (Senior Division), Chandannagar, Hooghly
39.	Sri Sandip Kumar Kundu	Chief Judicial Magistrate, Barasat, North 24-Parganas
40.	Smt. Edwin Lepcha	Chief Judicial Magistrate, Kalimpong
41.	Sri Monodeep Dasgupta	Additional Chief Judicial Magistrate, Ranaghat, Nadia
42.	Sri Sounak Mukherjee	Chief Metropolitan Magistrate, Kolkata
43.	Sri Arindam Dutta	Additional Chief Judicial Magistrate, Lalbagh, Murshidabad
44.	Nuruzzaman Ali	Additional Chief Judicial Magistrate, Kalyani, Nadia
45.	Smt. Suparna Ray-II	Civil Judge (Senior Division), 3 rd Court, Alipore, South 24-Parganas
46.	Sri Mandip Saha Roy	Additional Secretary, Juvenile Justice Committee, High Court, Appellate Side, Calcutta
47.	Sri Anil Kumar Kushwaha	Additional Chief Judicial Magistrate, 2 nd Court, Baruipur, South 24-Parganas
48.	Sri Parag Neogi	Civil Judge (Senior Division), Kharagpur, Paschim Medinipur
49.	Sm. Mou Ghatak Majumdar	Additional Chief Judicial Magistrate, Katwa, Purba Bardhaman
50.	Smt. Sutapa Mullick	Civil Judge (Senior Division), Uluberia, Howrah UOT as Secretary, DLSA, Purba Bardhaman
51.	Smt. Sushmita Gayen Mukherjee	Additional Chief Judicial Magistrate -cum-CJ(SD), Kakdwip, South 24-Parganas
52.	Sri Debarghya Biswas	Additional Chief Judicial Magistrate, Krishnanagar, Nadia UOT as Chief Judicial Magistrate, Port Blair, A & N Islands
53.	Sri Soumitra Kumar Ganguly	Civil Judge (Senior Division), 2 nd Court, Tamluk, Purba Medinipur
54.	Sri Sujoy Bal	Civil Judge (Senior Division), Tamluk, Purba Medinipur
55.	Sri Surajit Mondal	Sr. Municipal Magistrate, Kolkata
56.	Smt. Indrani Gupta	Additional Chief Judicial Magistrate, Basirhat, North 24- Parganas U.O.T. as Secretary, DLSA, Raiganj, Uttar Dinajpur
57.	Sri Durgasankar Rana	Additional Chief Judicial Magistrate, Bishnupur, Bankura
58.	Sri Anindya Ray	Chief Judicial Magistrate, Darjeeling

59.	Sri Amitabha Das-II	Secretary, DLSA, Asansol, Paschim Bardhaman
60.	Sri Suman Kumar Ghosh	Civil Judge (Senior Division), Additional Court, Sadar, Purulia
61.	Smt. Sarmistha Ghosh-I	Civil Judge (Senior Division), 2 nd Additional Court, Sadar, Purba Bardhaman
62.	Sri Indranil Halder	Additional Chief Judicial Magistrate, Alipore, South 24-Parganas
63.	Smt. Himika Das (Banerjee)	Civil Judge (Senior Division), Islampur, Uttar Dinajpur
64.	Md. Ehteshamuddin	Deputy Registrar, National Green Tribunal, EZB, Kolkata
65.	Smt. Tanusree Dutta	Chief Judicial Magistrate, Paschim Medinipur
66.	Sri Mrityunjay Karmakar	Judge, Small Causes Court, Sealdah, South 24-Parganas
67.	Sri Subhankar Biswas	Secretary, DLSA, Purba Bardhaman UOT as Additional Chief Judicial Magistrate, Bidhannagar, North 24-Parganas
68.	Smt. Tanima Das	Additional Chief Judicial Magistrate, Raghunathpur, Purulia U.O.T. as Additional Chief Judicial Magistrate, Dinhata, Cooch Behar
69.	Sri Anupam Sarkar	Registrar, Sadar, Paschim Medinipur
70.	Sri Mrinal Kanti Mandal	Chief Judicial Magistrate, Malda
71.	Shri Santanu Ganguly	Additional Chief Judicial Magistrate, Bidhannagar, North 24-Parganas UOT as Civil Judge (Senior Division), Uluberia, Howrah
72.	Smt. Mahua Roy (Basu)	Deputy Director (Legal), Health & Family Welfare Department, Govt. of WB, on deputation
73.	Smt. Suparna Sarkar	Secretary, DLSA, Howrah, on deputation
74.	Sri Arvind Mishra	Deputy Registrar, Lokpal of India, New Delhi, on deputation
75.	Smt. Susmita Chowdhury	Civil Judge (Senior Division), 2 nd Court, Contai, Purba Medinipur
76.	Sri Prabir Mahapatra	Secretary, DLSA, Uttar Dinajpur U.O.T. as Additional Chief Judicial Magistrate, Krishnanagar, Nadia
77.	Sri Rudra Prasad Ray	Competent Authority, Metro Railway, Kolkata U.O.T. as Additional Chief Judicial Magistrate-cum-CJ(SD), Kurseong, Darjeeling
78.	Sri Raja Mukherjee	Additional Chief Judicial Magistrate-cum-CJ(SD), Kurseong, Darjeeling U.O.T. as Deputy Registrar, West Bengal State Administrative Tribunal (SAT)
79.	Sri Bishal Mangrati	Secretary, DLSA, Kalimpong
80.	Smt. Dolma Sherpa	Deputy Registrar, West Bengal Administrative Tribunal (SAT), on deputation U.O.T. as Additional Chief Judicial Magistrate, Raiganj, Uttar Dinajpur
81.	Sri Subhadeep Ray	Additional Chief Judicial Magistrate, Bolpur, Birbhum
82.	Sri Sukumar Mondal	Registrar-cum-Deputy Secretary, SLSA, Kolkata, on deputation
83.	Sri Krishnendu Sarkar	Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur
84.	Sri Sanjay Naskar	Chief Judicial Magistrate, Hooghly
85.	Smt. Jyotsna Roy	Civil Judge (Senior Division), Bishnupur, Bankura
86.	Smt. Madhumita Chowdhury	Judge, 6 th Court, PSCC, Calcutta
87.	Sri Maniklal Jana	Secretary, DLSA, North 24-Parganas
88.	Smt. Sathi Mukherjee	Additional Chief Judicial Magistrate, Arambagh, Hooghly
89.	Sri Sanjeet Ambastha	Secretary, DLSA, Nadia

90.	Sri Ajay Raj Syangden	Civil Judge (Senior Division), Dinahata, Cooch Behar U.O.T. as Additional Chief Judicial Magistrate, Uluberia, Howrah
91.	Smt. Glady Bomjan	Secretary, DLSA, Jalpaiguri
92.	Sri Subhadeep Biswas	Deputy Secretary, Judicial Department, Govt. of WB, on deputation
93.	Smt. Sangita Chatterjee	Secretary, DLSA, Balurghat
94.	Md. Rafique Alam	Chief Judicial Magistrate, Mayabundar, A & N Islands
95.	Sri Rishi Kushary	Civil Judge (Senior Division), Additional Court, Sadar, Hooghly
96.	Sri Binay Kumar Nonia	Additional Chief Judicial Magistrate, Sealdah, South 24- Parganas
97.	Smt. Purba Kundu	Civil Judge (Senior Division), Haldia, Purba Medinipur
98.	Sri Ranabir Mohan Chatterjee	Administrative Officer WBJA, Calcutta
99.	Smt. Debasree Lahiri	Additional Chief Judicial Magistrate, Alipurduar, Jalpaiguri
100.	Sri Argha Banerjee	Judge, 2 ND Labour Court, Kolkata, on deputation
101.	Sri Ayan Majumdar	Chief Judicial Magistrate, Port Blair, A & N Islands U.O.T. as Deputy Secretary, SLSA (New post)
102.	Sri Pabitra Sen	Additional Chief Judicial Magistrate, 2 nd Court, Kalyani, Nadia

All the above eligible Judicial Officers are directed to **submit three sets of judgments in .pdf format copied in three separate CDs/DVDs, each such CD/DVD containing (5 Civil + 5 Criminal cases), preferably of the year 2021 to 2022, so that the same should reach the office of the undersigned by 15th, February, 2023, positively.**

For further information, if any, make a call at (033) 2254-8065, 2243-6080 on all working days (except Saturdays) between 11-00 a.m. to 4-30 p.m.

By Order,

Sd/-
Registrar (Judicial Service)
High Court, Appellate Side